

3

CA No. 322408.

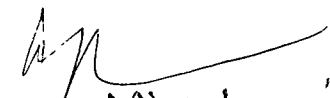
23/11/08.

Sri Manoj Chaturvedi, husband of the applicant is present on behalf of the applicant & files an application for withdrawing the OA on the ground that the grievance of the applicant has been redressed. Sri Deepak Shukla, Counsel for respondents is filing CA & has no objection for allowing this application.

In the circumstances, the OA is allowed to be withdrawn & the case is accordingly dropped.

O.R.
copy prepared.

28/11/9


(Dr A.K. Mishra)
M(A)

CS.